

1985 to September, 1986—in the case of Bihar there was a difference of more than [R]. 500 between the assessed and reported value of assets in 5 to 10 per cent cases. Some cases of irregularities in the supply of pumpsets and boring equipment in the Darbhanga district have been enquired into and further action is being taken on the matter.

Central assistance to the States for Drinking water and other Welfare Projects

SHRI PARVATHANENI UPENDRA: Will the PRIME MINISTER be pleased to state;

(i) whether Government propose to revise the formula for giving Central assistance to the States for drinking water and other welfare projects; and

(ii) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKRAM): (a) Yes, Sir. Revision of the formula for allocation of Central assistance to States under the Centrally Sponsored Accelerated Rural Water Supply Programme is under consideration of the Government of India.

(b) Since the issue is still under consideration, details of the same will be available only after its finalisation.

TV Station in Aurangabad

1974. SHRIMATI SURIYAKANTA AWANTRAO PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to set-up new TV stations in Maharashtra during the Seventh Five Year Plan;

(b) if so, what are the names of places to be included in this programme; and

(c) whether Aurangabad is also included in this list?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) Yes, Sir.

(b) and (c) The Seventh Plan of Doordarshan in respect of State of Maharashtra includes, *inter-alia*, the following:

(i) replacement of the existing transmitters at Pune (600 W) and Aurang-

abad (100 W) by 10 k. w. high power transmitters;

(ii) establishment of high power (18 K. W.) transmitter near Ambajogai;

(iii) establishment of eight 100W transmitters, one each at Beed, Buldana, Gadchiroli, Ichalkaranji, Esmanabad, Pusad, Ratnagiri and Yavatmal;

(iv) establishment of two transmitters one each at Aurangabad and Junnar; and

(v) setting up of TV studio centre at Pune,

Deficit Financing

1975. SHRI MAHENDRA PRASAD:

DR. H. P. SHARMA:

Will the PRIME MINISTER be pleased to state:

(a) what is the total deficit financing contemplated under the budget proposals for 1987-88 for different States and the Centre together;

(b) the manner in which this deficit is likely to be met; and

(c) the manner in which it is likely to affect the price-level during the ensuing years and the steps taken both by the States and the Centre to minimise the deficit and to contain the prices?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHM DUTT): (a) The requisite information is given in the statement enclosed. (See below).

(b) and (c) It is not feasible to accurately estimate the inflationary impact of deficit financing. Steps have been initiated to keep Centre's budgetary deficit within the level indicated in Budget Estimates by proper monitoring of expenditure. So far as States are concerned, the regulations regarding overdrafts are being strictly enforced.